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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400614

STAMP NO. (G)-513/88

Smt. Ishwari P. Mahisuri
Staff Nurse
Government Staff Quarter
Marwad Hospital Premises
Daman

Applicant

V/s.

1. Collector and Director of
Health Services
Administration of U.T. of
Daman & Diu
Moti Daman 396220
2. The Administrator of U.T.
of Daman & Diu, Cabo Raj Bhavan
Dona Paula, Goa
3. Union of India through
the Secretary of Ministry
of Home Affairs, Central
Secretariat, North Block
New Delhi

Respondents

Coram: Hon'ble Vice Chairman B C Gadgil

TRIBUNAL'S ORDER
(PER: B C Gadgil, Vice Chairman)

DATED: 27.7.88

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The application is to-day for considering the question as to whether the interim relief staying the transfer should be confirmed or not. The applicant has sent by post an application (Miscellaneous Petition No.338/88) stating therein that she wants to withdraw the original application and hence she has not served notice on the respondents.

Miscellaneous Petition is allowed and the original application i.e., Stamp No. (G)-513/88 is disposed of as withdrawn.

B C Gadgil
(B C Gadgil)
Vice Chairman